

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 50 of 2013 &
IA. No. 75 and IA. No. 76 of 2013**

Dated : 11th April, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Gridco Ltd. ...Appellant(s)

Versus

Oricon Equipments (P) Ltd. & Ors. ...Respondent(s)

**Counsel for the Appellant(s): Mr. R.K. Mehta
Mr. R.R. Pathak
Mr. Antaryami Upadhyay**

**Counsel for the Respondent(s): Ms. Surbhi Sharma for R-1
Mr. Rutwik Panda for OERC**

ORDER

Ms. Surbhi Sharma, Learned Counsel undertakes to file vakalatnama on behalf of Respondent no.1. Mr. Rutwik Panda, Learned Counsel undertakes to file vakalatnama on behalf of Respondent - 'Commission'. Accordingly, they are directed to file their respective reply on or before 10.05.2013 after serving copy on the other side.

Post the matter on **15.05.2013**. In the meantime, rejoinder be filed, if any.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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